

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA/KA/RA/QGP No. 966/91 19

R.N. Malhotra & Ors. Shri R.K. Kamal
APPLICANT(S) COUNSELVERSUS
Union of India & Ors.
RESPONDENT(S) COUNSEL

Date	Office Report	Orders
	25.4.1991	<p>MP 1276/91 in CA 966/91</p> <p>Petitioners through Shri R.K. Kamal, Counsel.</p> <p>This Misc. Petition under Section 25 of the Act is by six employees holding Group 'C' posts in the Engineering Department of the Central Railway. They are aggrieved by a common order dated 12.4.1991 cancelling the selection proceedings of their promotion to the Group 'B' posts of Assistant Engineers. They are stationed at Agra Cantt, Sohagpur (under D.R.M. Jabalpur), Morena (M.P.), Damoh (M.P.), Sagar (M.P.) and at Barbey. They claim that they were selected, but their selection had been cancelled by the General Manager, Central Railways, Bombay. Normally the case could have been filed before the New Bombay, Allahabad and Jabalpur Bench of the Tribunal. Since the petitioners are working at different places, M.P. for retention of the C.A. before the Principal Bench is allowed.</p> <p style="text-align: right;">(Amitav Banerji) Chairman 25.4.1991</p>

Date	Office Report	OA- xx 966/91 Orders
		<p>25.4.1991</p> <p>Shri R.K. Kamal stated that there is a great urgency in moving this matter. List for admission today, as the General Manager passed an order cancelling the selection proceedings and ordering a fresh selection immediately. List today before Court No. III after lunch.</p>
SRD		<p>(AMITAV BANERJI) CHAIRMAN 25.4.1991</p>
	25.4.91.	<p>OA 966/91</p> <p>Present : Shri R. K. Kamal, counsel for the Applicants.</p> <p>Learned counsel for the applicants wishes to withdraw the application with permission to file a fresh one, if need be.</p> <p>The OA is dismissed as withdrawn with liberty to the applicants to approach Tribunal again if so advised in accordance with law.</p> <p>C. C. 25/4/91 (P. C. Jain) Member (A)</p> <p>Ram Pal Singh (Ram Pal Singh) V.C. (J)</p>